

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No. F.5(390)/Lit./LJ&LA/17/

Dated:- 13/10/2017

NOTICE FOR EMPANELMENT

Sub: Appointment as Panel Counsel(Civil) in Law, Justice and Legislative Affairs Department, Govt. of NCT of Delhi for conducting civil cases in Hon'ble High Court of Delhi.

Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi proposes to empanel advocates as Panel Counsel(Civil). Eligible and desirous advocates having required qualification and experience may apply in the prescribed proforma.

Qualification & Experience

- i) Bachelor degree in Law from a recognized university and registration with Bar Council Delhi.
- ii) Professional experience of not less than 4 years in the High Court for empanelment in Delhi High Court.
- iii) Having Good communication skills and good knowledge of law and procedure.

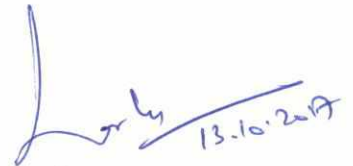
Mode of selection

1. The mode of selection will be interaction by selection committee.
2. In case a large number of applications are received, short-listing of applications may be done. The department reserves the right to decide the criteria of short-listing.
3. Having Good communication skills and good knowledge of law and procedure.

Secretary(Law), Govt. of NCT of Delhi reserves the right to accept or reject any application without assigning any reason. The application submitted will not bind this department to consider him/her for selection.

Desirous and eligible advocates / counsel may send their applications on the prescribed format superscribed "Application for empanelment as Panel Counsel(Civil), GNCT of Delhi, Delhi High Court" to be addressed to Secretary (Law, Justice & Legislative Affairs), so as to reach this office on or before **30.10.2017**. No application received after due date will be entertained. No TA/DA will be admissible for attending the interview / interaction.

Candidates may see the terms and conditions of appointment and the fee / remuneration payable to Additional Standing Counsel(Civil) on the website of this department at <http://www.law.delhigovt.nic.in>



(LOVLEEN)

ADDITIONAL SECRETARY(LAW)

APPLICATION FOR EMPANELMENT AS _____

1.	Name	
2.	Father's name	
3.	Date of Birth	
4.	Residential address with Contact No. and e-mail id.	
4.	No. & Date of Enrolment with Bar Council of Delhi	
5.	Educational Qualifications	
6.	Experience	
7.	Whether experience of working on the panel of any Government, Government body or local authority, etc.	
8.	Any other relevant information	